

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.

ROC.NO.1520/2014-B.SPL.

NOTIFICATION NO.454-B.SPL.

DATED:22.02.2014.

G.O.Ms.No.15, Law (LA & J SC.F) Department dated 06.02.2014.

The High Court is pleased to order the following Postings and Transfers:-

I

Sri B. Sivanagi Reddy, Judge, Family Court-cum-VII Additional District and Sessions Judge, Anantapur is transferred and posted as Prl. District and Sessions Judge, Mahabubnagar (Post kept vacant).

- i) Sri B. Sivanagi Reddy will immediately hand over charge of his post to the Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Anantapur and proceed to his new station. He shall take charge of his post from the I Addl. District and Sessions Judge, Mahabubnagar.**
- ii) The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Anantapur will be in full additional charge of the post of Judge, Family Court-cum-VII Additional District and Sessions Judge, Anantapur, until further orders.**

II

Sri Sura Sasidhar Reddy, Flat No.301, EGK Enclave, RTC Cross Roads, Hyderabad, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. read above is posted as X Additional District and Sessions Judge, Tirupati, Chittoor District (Post kept vacant).

Sri Sura Sasidhar Reddy, will immediately proceed to his station and shall take charge of his post from III/IV Addl. District and Sessions Judge, Tirupati, as the case may be.

III

Smt. Majji Babitha, W/o P.V.Suryakumar, H.No.50-48-8/2, Near NMH School, P & T Colony, Visakhapatnam - 530 013, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. read above is posted as VI Additional District and Sessions Judge, Sompeta, Srikakulam District (Post kept vacant).

Smt. Majji Babitha, will immediately proceed to her station and shall take charge of her post from Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.

IV

Sri Yadavalli Lakshmana Rao, A.P.P., Addl. Judicial Magistrate of First Class Court, H.No.10-47-19, Katcheri Mitta, Kavali, SPSR Nellore District Pin - 523 201, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. read above is posted as I Additional District and Sessions Judge, West Godavari at Eluru (Post kept vacant).

Sri Yadavalli Lakshmana Rao, will immediately proceed to his station and shall take charge of his post from II Addl. District and Sessions Judge, Eluru, West Godavari District.

V

Sri Dunna Ramulu, A.P.P., Special Prohibition Excise Court, District Court Compound, Machilipatnam, Krishna District, Pin - 521 001, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. read above is posted as II Addl. District and Sessions Judge, Hindupur, Anantapur District (Post kept vacant).

Sri Dunna Ramulu, will immediately proceed to his station and shall take charge of his post from I Addl. District and Sessions Judge, Anantapur.

VI

Smt. Gandham Sunitha, W/o M.Nagamalleswara Rao, D.No.41-9-17, Ramalayam Street Krishnalanka, Vijayawada, Krishna District, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. read above is posted as IV Additional District and Sessions Judge, Tanuku, West Godavari District (Post kept vacant).

Smt Gandham Sunitha, will immediately proceed to her station and shall take charge of her post from Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru.

NOTE: The Order placed in the High Court's Web Site
<http://hc.ap.nic.in> and the downloaded copy from the
web site is valid for relieving/joining duty.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal).
3. The Hon'ble Chairman, Special Court under Andhra Pradesh Land Grabbing (Prohibition) Act, Hyderabad.
4. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information).
5. The Central Project Coordinator, High Court of A.P., Hyderabad.
6. The Accountant General, Andhra Pradesh, Hyderabad;
7. The Secretary to Government, Law (L.A. & J-Cts.C) Dept., Hyderabad.
8. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad.
9. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad.
10. The Director of Treasuries and Accounts, Hyderabad.
11. The Director, A.P. Judicial Academy, Secunderabad.
12. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
13. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad.
14. **THE PRL. DISTRICT AND SESSIONS JUDGES,**
Anantapur, Chittoor, Mahabubnagar, Medak at Sangareddy, Srikakulam and West Godavari at Eluru.
15. **THE I ADDL. DISTRICT AND SESSIONS JUDGES,**
Anantapur, Chittoor, Mahabubnagar, Medak at Sangareddy, Srikakulam and West Godavari at Eluru.
- 16.
17. The III and X Addl. District and Sessions Judge, Tirupathi, Chittoor District.
18. The VI Addl. District and Sessions Judge, Sompeta, Srikakulam District.
19. The Judge, Family Court, Srikakulam
20. The Judge, Family Court, Eluru, West Godavari District
21. The II Addl. District and Sessions Judge, Eluru, West Godavari District.
22. The II Addl. District and Sessions Judge, Hindupur, Anantapur District
23. The IV Addl. District and Sessions Judge, Tanuku, West Godavari District.
24. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)

25. **THE DISTRICT TREASURY OFFICERS,**
Anantapur, Chittoor, Mahabubnagar, Medak at Sangareddy, Srikakulam
and West Godavari at Eluru.
26. **THE SUB TREASURY OFFICERS**
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27. **THE SECTION OFFICERS:-**
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